

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

ABSTRACT

District and Sessions Judges - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.

ROC.NO.395/2019-B.SPL.

NOTIFICATION NO.367-B.SPL.

DATED:18.04.2019.

The High Court passed the following Transfer and Posting of District and Sessions Judge:

Sri Shaik Inthiaz Ahamed, III Addl. District and Sessions Judge, Nandyal, Kurnool District is transferred and posted as VI Addl. District and Sessions Judge, Sompeta, Srikakulam District (post kept vacant)

- i) Sri Shaik Inthiaz Ahamed, will handover charge of his post to the I Addl. District and Sessions Judge, Kurnool and proceed to his new station. He shall take charge of his post from Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
- ii) The I Addl. District and Sessions Judge, Kurnool, will be in full additional charge of the post of III Addl. District and Sessions Judge, Nandyal, until further orders.

- NOTE:**
1. The officer who is transferred shall get himself relieved from the present post **on or before 23.04.2019** and take charge of his new post **on or before 30.04.2019**.
 2. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 18/4
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.

4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi at Velagapudi, Guntur District.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi, Guntur District.
7. The Prl. District and Sessions Judge, Kurnool and Srikakulam.
8. The I Addl. District and Sessions Judge, Kurnool.
9. The III Addl. District and Sessions Judge, Nandyal, Kurnool District.
10. The VI Addl. District and Sessions Judge, Sompeta, Srikakulam District.
11. The Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
12. The District Treasury Officer, Kurnool and Srikakulam
13. The Sub-Treasury Officer, Nandyal (Kurnool District); Sompeta (Srikakulam District)
14. **THE SECTION OFFICERS:-**
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.